

OA/1/89

Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman
Hon'ble Mr. P.M. Joshi : Judicial Member

11/1/1989

Heard Mr.D.M.Thakkar and Mr.Jagdish Yadav for Mr.J.D.Ajmera learned advocates for the applicant and the respondents. Pending admission, issue notices on the respondents to reply on interim relief within 10 days and on merits within 30 days from the date of this order. The case be posted on 23/1/1989 for ~~furthar~~ admission and interim relief.



(P.H.Trivedi)
Vice Chairman



(P.M.Joshi)
Judicial Member

a.a.bhatt

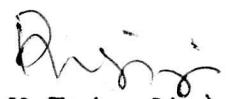
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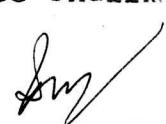
CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman

Hon'ble Mr. P.M. Joshi .. Judicial Member

23/01/1989

Heard learned advocate Mr. J.D. Ajmera for the respondents who states that the petitioner is continued in the same station i.e. Jamnagar where the head quarter is the same, accordingly there is no physical transfer. Mr. D.M. Thakkar for the applicant present. On this statement the petition is found not to be admissible and disposed of. The instructions filed by Mr. Ajmera be placed on record.


(P H Trivedi)
Vice Chairman


(P M Joshi)
Judicial Member

*Mogera